

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 864**

**TO BE ANSWERED ON THE 14TH DECEMBER, 2022/ AGRAHAYANA 23, 1944
(SAKA)**

FARMER SUICIDE REPORTED BY NCRB

864 SHRI DIGVIJAYA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the discrepancies in the number of cases of farmer suicides reported by National Crime Records Bureau (NCRB);

(b) whether is it a fact that Government and NCRB does not consider deaths by suicide of women in the agrarian sector to be farmer suicides, if so, the reasons therefor; and

(c) whether Government will take appropriate measures to assess the data collection process and methodology of the NCRB?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (c): National Crime Records Bureau (NCRB) compiles statistics on accidental deaths and suicides, including farmer suicides, as reported by the States/ Union Territories and publishes the same annually as 'Accidental Deaths and Suicides in India' (ADSI) report. Data is scrutinized at NCRB for discrepancy/ inconsistency. If any discrepancy/ inconsistency is found by NCRB, the same is communicated to the respective States/UTs

for verification and rectification. Amendments/rectifications, if any, in the data are incorporated in the data tables for the publication of the ADSI report. The latest ADSI report for 2021 is available on the NCRB website (<https://ncrb.gov.in>). The ADSI report for 2021 includes suicides by farmers/cultivators and agricultural labourers both male and female.
